

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

14. C.P.(IB)-3241(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: Kalubhai Gavjibhai Chaudhari

V/s

Matrubhoomi Realtech Development Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

CP 3241/2019

Counsel for the Petitioner, Mr. Ranit Basu is present through virtual hearing and sought oral permission to withdraw the Company Petition. Permission granted. The above CP 3241/2019 stands disposed of as withdrawn.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)